

**Proposal to introduce health cards
for residents of Delhi**

1842. **SHRI BANWARI LAL**
PUROHIT :
SHRI BALWANT SINGH
RAMOOWALIA :
SHRI TEJA SINGH DARDI :
SHRI KAMLA PRASAD
SINGH :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state ;

(a) whether Government have a proposal to introduce health cards for all residents of Delhi with a view to provide better medical facilities to the people of Delhi;

(b) the details of the proposed scheme; and

(c) to what extent the residents of Delhi will get better medical facilities and when the scheme is likely to be introduced ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) to (c). The Government have formulated a conceptual proposal for the introduction of zonalisation and compulsory referral system. Delhi will be divided into 5 zones. The system will be operated through Health Identity Card. A Committee under the Chairmanship of Director General of Health Services is working out the operational details. The system will prevent over crowding in hospitals and will ensure better utilisation of referral facilities.

**Ban by states on advertisements
promoting Tobacco**

1843. **DR. T. KALPANA DEVI :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether certain States/Union Territories have banned advertisements promoting tobacco products;

(b) if so, the names thereof;

(c) whether Union Government propose to ask the remaining State/Union Territory Governments to take steps in this regard;

(d) if so, the details thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) to (e). At present no ban has been imposed by any State/Union Territory Governments on advertisement of tobacco products.

However, the Government has taken the following steps to discourage smoking and use of other tobacco products;

1. The cigarette manufacturers are required to display on every cigarette packet/advertisement, a statutory warning that "Cigarette smoking is injurious to Health".

2. It has been decided that All India Radio and Doordarshan will not accept any advertisement which seeks to promote smoking.

3. Health education publicity on the hazards of use of tobacco products is being undertaken through mass-media channels.

4. State Governments have taken measures to prohibit smoking in closed areas like cinemas, buses, educational institutions and hospitals,

Keeping in view the increasing incidence of tobacco-related diseases, it has been proposed to introduce a comprehensive plan of action against use of all tobacco products in consultation with the State Governments. The proposed anti-tobacco measures *inter alia* include prohibition of advertisements on all tobacco products.

**Construction of Hotels for Low
Budget Tourists**

1844. **SHRI PARASRAM BHARADWAJ :** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the total number of three star